

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. 44/2005

IN THE MATTER OF:

M/s. Far Pavilions Tours & Travels Pvt. Ltd. Applicant/petitioner

Order under Section 397/398 of the Companies Act

Order delivered on 01.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant/petitioner: Mr. Abhinav Vashishtha, Senior Advocate with
Ms. Manisha Ambwani & Ms. Swati Sinha,
Advs.

For the Respondent: Mr. Kostubh Devnani & Mr. Arpit Gupta, Advs.

ORDER

Written submissions have already been filed.

On account of another part heard matter before the Special Bench, the present matter could not be taken up for hearing.

List for arguments on 20.03.2018.

Sd/-
(M. M. KUMAR)
PRESIDENT

Sd/-
(S. K. MOHAPATRA)
MEMBER (TECHNICAL)